

NOTIFICATION

In exercise of the powers conferred on the Honourable the Chief Justice, under paragraph - 3 of the Arbitration Scheme framed under Arbitration and Conciliation Act, 1996 as amended vide Notification dated, 04.04.2007, the Honourable the Chief Justice is pleased to nominate **Honourable Mr. Justice D.N.RAY** to deal with the requests made under Para-2 of the Scheme (Specially Assigned matters), with effect from 25.09.2026, on every Friday at 2:30 P.M., after the Special Bench, if any.

High Court of Gujarat
Ahmedabad 380 060.

By Order of the Hon'ble Chief Justice



Registrar (Judicial)

Date: 22/09/2026

LIST OF ARBITRATION MATTERS AS ON 21.09.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR
1	ARBI.P	46	2026
2	ARBI.P	47	2026
3	ARBI.P	49	2026
4	ARBI.P	50	2026
5	ARBI.P	51	2026
6	ARBI.P	53	2026
7	ARBI.P	56	2026
8	ARBI.P	70	2026
9	ARBI.P	73	2026
10	ARBI.P	74	2026
11	ARBI.P	76	2026
12	ARBI.P	77	2026
13	ARBI.P	78	2026
14	ARBI.P	79	2026
15	ARBI.P	80	2026
16	ARBI.P	81	2026
17	ARBI.P	84	2026
18	ARBI.P	85	2026
19	ARBI.P	86	2026
20	ARBI.P	87	2026
21	ARBI.P	93	2026
22	ARBI.P	97	2026
23	ARBI.P	100	2026
24	ARBI.P	102	2026
25	ARBI.P	103	2026
26	ARBI.P	104	2026
27	ARBI.P	105	2026
28	ARBI.P	107	2026
29	ARBI.P	108	2026
30	ARBI.P	109	2026
31	ARBI.P	110	2026
32	ARBI.P	111	2026
33	ARBI.P	114	2026

LIST OF ARBITRATION MATTERS AS ON 21.09.2026

SR.NO.	CASE TYPE	CASE NO	CASE YEAR
34	ARBI.P	117	2026
35	ARBI.P	119	2026
36	ARBI.P	120	2026
37	ARBI.P	121	2026
38	ARBI.P	122	2026
39	ARBI.P	123	2026
40	ARBI.P	125	2026
41	ARBI.P	126	2026
42	ARBI.P	127	2026
43	ARBI.P	128	2026
44	ARBI.P	129	2026
45	ARBI.P	130	2026
46	ARBI.P	131	2026
47	ARBI.P	132	2026
48	ARBI.P	133	2026
49	ARBI.P	134	2026
50	ARBI.P	135	2026
51	ARBI.P	136	2026
52	ARBI.P	137	2026
53	ARBI.P	138	2026
54	ARBI.P	148	2026
55	ARBI.P	150	2026
56	ARBI.P	151	2026
57	ARBI.P	152	2026
58	ARBI.P	153	2026
59	ARBI.P	154	2026
60	ARBI.P	155	2026
61	ARBI.P	160	2026
62	ARBI.P	161	2026
63	ARBI.P	163	2026
64	ARBI.P	165	2026